THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated 9th November, 2022

NO.HCM.II/57/2022/Estt/86: In supersession of notification no. HCM.II/12/2014-Estt/1407 dated 21.04.2017, pertaining to the Resolution of the National Court Management Committee, the Secretariat for monitoring the functioning of the State Court Management Committee is reconstituted comprising of the following members:-

1.Secretary - Smti. B. Khriam, Registrar (Judicial Service)

2.Research Staff - (i)Smti.A.Y. Sarki, Joint Registrar

(ii)Smti. S. Lanong, Assistant Registrar

3.Dealing Assistant - Shri. I.T. Momin, S.A.A

4.DEO/Computer Operator - Shri. E. Lyngdoh Nongbri

By Order,

Memo No.HCM.57/2022/Estt/86-A

REGISTRAR GENERAL Dated Shillong, the 9th Nov., 2022

Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of his Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of his Lordship's kind information.
- 4. Member Secretary, National Court Management System Committee, Supreme Court of India, New Delhi.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong.
- 6. The Senior Technical Director, NIC, Shillong.
- 7. Smti. B. Khriam, Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of information and necessary action.
- 8. Smti. A.Y. Sarki, Joint Registrar, High Court of Meghalaya, Shillong for favour of information and necessary action.
- 9. Smti. S. Lanong, Assistant Registrar, High Court of Meghalaya, Shillong for favour of information and necessary action.
- 10. System Analyst, High Court of Meghalaya, Shillong for uploading this notification in the official website.
- 11. Shri. I.T. Momin, Senior Administrative Assistant, High Court of Meghalaya, Shillong for favour of information and necessary action.
- 12. Shri. E.L. Nongbri, Computer Operator, High Court of Meghalaya, Shillong for favour of information and necessary action.
- 13. Office file.

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REGISTRAR GENERAL